

Establishment of additional capacity for which industrial licences/letters of intents have been made will depend on the progress of work by entrepreneurs concerned. The gestation period of such projects is normally 3-4 years.

Repeal of Paper Control Order

1145. DR. B.L. SHAIKESH : Will the Minister of INDUSTRY be pleased to refer to the reply given to Unstarred Question No. 602 on 22 July, 1986 regarding recommendations for scrapping of Paper Control Order and state :

(a) whether Government have since decided to repeal the Paper Control Order; and

(b) if so, the reasons therefor and how far it will help the industry to raise production and the consumers to get paper at reasonable prices ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) No, Sir.

(b) Does not arise.

Indo-Soviet Cooperation in New Area of Industry

1146. SHRI D.N. REDDY : Will the Minister of INDUSTRY be pleased to state :

(a) whether there is any proposal for India and Soviet Union to cooperate in a new area of industry; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES IN THE MINISTRY OF INDUSTRY (PROF. K.K. TEWARY) : (a) and (b). In the continuing effort to seek new areas of production cooperation between India and the Soviet Union, some new areas were broadly identified by Indo Soviet Working Group on Machine Building and Production Co-operation. These are in an exploratory stage.

Deaths due to Imported Palmolein Oil in Gujarat

1147. SHRI PRAKASH V. PATIL : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that some children were reported to have died in Gujarat in March, 1986 due to consumption of food prepared by imported palmolein oil;

(b) whether imported edible oil is supplied by the Centre to the States for distribution under public distribution system; and

(c) if so, whether the Union Government have investigated into the matter and their findings in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD) : (a) Yes, Sir.

(b) The Central Government makes allocation of imported edible oils to States/ Union Territories for distribution to consumers under the Public Distribution System. The responsibility for further distribution is of the State Government.

(c) The Central Government have kept in constant touch with the Gujarat Government who are enquiring into the matter.

Shortage of Acitrom

1149. DR. CHINTA MOHAN :

SHRI TARLOCHAN SINGH TUR :

SHRI MOHD. MAHFOOZ ALI KHAN :

SHRI JAGANNATH PATTNAIK :

SHRI BALWANT SINGH RAMOOWALIA :

Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that there is an acute shortage of Acitrom, a life saving drug for persons who have undergone heart surgery for valve replacements;